

(c) what special help and assistance are given by the Government of India to check the crimes?

The Minister of Home Affairs and States (Dr. Katju): (a) Figures are available with the Government of India for the crimes referred to for the years 1952 and 1953, as per statement attached [See Appendix V, annexure No. 12.] This will show the increase or decrease in the year 1953 as compared with the previous year. The figures for 1954 are not yet available.

(b) During 1953 murders were highest in Madras, kidnappings in the State of Uttar Pradesh and robberies in the State of Bombay.

(c) Since Public Order is a State subject, its maintenance is a State responsibility, and no special assistance is rendered by the Government of India.

I.A.S. EXAMINATION

715. Shri S. N. Das: Will the Minister of Home Affairs be pleased to state the number of examinees that sat at different centres fixed for the written examination of the Indian Administrative Service held in 1954?

The Deputy Minister of Home Affairs (Shri Datar): A statement giving the requisite information is laid on the Table of the House. [See Appendix V, annexure No. 13.]

INDO-U.S. TECHNICAL CO-OPERATION PROGRAMME

716. Pandit Munishwar Datt Upadhyay: Will the Minister of Finance be pleased to state:

(a) the amounts so far contributed by U.S.A. and India respectively under the Indo-U.S. Technical Co-operation Programme; and

(b) whether it is a fact that most of the U.S. contribution is spent on purchasing supplies and equipment from U.S.A. and paying their experts and specialists?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a)

The authorised contribution up to date under the Indo-U.S. Technical Co-operation Programme by the two Governments is—

U.S.A.	\$ 181.4 million.
India	Rs. 136 crores.

(b) No, Sir. The U.S. contribution is generally being utilised for the procurement of equipment and supplies on the global tender basis from the cheapest qualified tenderer. It is also utilised for the payment of salaries of the experts and specialists from U.S.A., but the total expenditure on this account so far is only about \$2 million.

WOOD REQUIREMENTS IN ORDNANCE FACTORIES

717. Shri G. L. Chaudhary: Will the Minister of Defence be pleased to state:

(a) the quantity of wood required annually for the manufacture of the butts of the rifles by the Ordnance Factories; and

(b) the quantity of wood which is imported into India for this purpose annually?

The Deputy Minister of Defence (Shri Satish Chandra): (a) The quantity varies from year to year depending on the number of small arms manufactured in the Ordnance Factories.

(b) Nil.

AID TO WELFARE ORGANISATIONS

718. Shri V. Missir: Will the Minister of Education be pleased to state:

(a) the amount of grants given to the various Voluntary Social Welfare Organisations in each State by the Central Social Welfare Board during the year 1954-55 so far;

(b) the amount that has actually been spent and in what manner;

(c) whether any reports of the work done have been submitted by these Organisations;

(d) whether the recommendations from the State Governments are the only factors for the award of such grants; and

(e) if not, what other factors are taken into consideration?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A statement giving the requisite information is attached. [See Appendix V, annexure No. 14.]

(b) The information is not available at present.

(c) No, not for the current financial year.

(d) No.

(e) All applications are first considered by the State Advisory Social Welfare Boards who forward their recommendations to the Central Social Welfare Board. Their recommendations are not binding on the Central Social Welfare Board.
